

age time taken in responding to these letters, nor has any such exercise been done.

Separate Cadre for Coast Guards

4042. SHRI MADAN LAL KHURANA: Will the PRIME MINISTER be pleased to state:

(a) whether the Coast Guard Organisation is dependent on Navy and Armed Forces Headquarters in the matter of recruiting service and civilian personnel and it has no cadre of its own in spite of its coming into existence a long time back.

(b) if so, the reasons for not operating a separate cadre of Coast Guards to make it self-dependent, and

(c) the steps proposed for separate recruitment in Coast Guard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR RAJA RAMANNA) (a) The Coast Guard has its own Cadre of Service and civilian personnel, recruitment to which is made in accordance with the provisions of the relevant recruitment rules. Deficiencies, if any, especially at senior level, are made good by deputationists from the Navy and the Armed Forces Headquarters

(b) Does not arise

(c) Direct recruitment is already taking place into the Coast Guard Service. Dependence of the Coast Guard Organisation on other services to meet its manpower requirements is being gradually reduced by direct induction of increasing numbers of personnel into the Coast Guard Service.

Identification of Hazardous Industries

4043. SHRI MADAN LAL KHURANA: Will the PRIME MINISTER be pleased to

state:

(a) whether Central Board for Control of Air and Water Pollution has identified polluting, abnoxious and hazardous industries which are to be closed down or shifted elsewhere;

(b) if so, the details thereof; and

(c) the decision taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI):

(a) No, Sir.

(b) and (c). Does not arise.

Population Below Poverty Line

4044. SHRI R.N. RAKESH:
SHRI GOPAL PACHERWAL:

Will the PRIME MINISTER be pleased to state:

(a) the number of persons living below the poverty line in the country at present as per the latest survey State/ U.T.-wise;

(b) whether their number has increased during the last three years; if so, the reasons thereof; and

(c) the definition of poverty line at present?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) A statement is attached.

(b) Data in respect of the last three years are not available. The latest information available for the year 1987-88 indicates that in comparison to 1983-84, the number of

persons living below the poverty lines has gone down from 2710 lakhs to 2324 lakhs.

(c) The Task Force on "Minimum Needs and Effective Consumption Demand" constituted by Planning Commission (1979) defined poverty line as per capita monthly expenditure of Rs. 49.09 in rural areas and

Rs. 56.64 in urban areas at 1973-74 prices corresponding to the per capita daily calorie requirement of 2400 in rural areas and 2100 in urban areas. For subsequent years, the poverty line is adjusted on account of price changes, using the price indices which are implicit in private consumption expenditure series reported in the National Account Statistics.

STATEMENT

1. Number of persons below poverty line, State-wise, are presented below for the year 1987-88 (provisional):

<i>Sl. No.</i>	<i>State</i>	<i>No. of persons (Lakhs)</i>
1	2	3
1.	Andhra Pradesh	195.05
2.	Assam	52.51
3.	Bihar	335.75
4.	Gujarat	46.61
5.	Haryana	18.29
6.	Himachal Pradesh	4.50
7.	Jammu & Kashmir	9.41
8.	Karnataka	136.13
9.	Kerala	48.65
10.	Madhya Pradesh	223.31
11.	Maharashtra	213.27
12.	Orissa	114.47
13.	Punjab	13.58
14.	Rajasthan	96.20

1	2	3
15.	Tamil Nadu	176.76
16.	Uttar Pradesh	422.01
17.	West Bengal	173.31
18.	Smaller States & U.Ts.	44.23
All India		2324.04

2. These calculations are based on the provisional results of 43rd Round of National Sample Survey data on household consumer expenditure.

3. State-wise poverty ratios have been estimated using the same methodology as was used at the time of the formulation of the Seventh Five Year Plan. Since then, a number of issues have been raised about the methodology of poverty estimation and these issues are being considered by an Expert Group headed by Dr. D.T. Lakdawala.

4. The estimates presented here are tentative and are likely to get revised in the light of the recommendation of the Expert Group. Finalisation of the results of 43rd Round by the National Sample Survey Organisation may also necessitate some changes in the estimates.

5. Numbers of poor have been estimated using the projected population as on 1st of March, 1988.

Export of Consumer Electronic Goods

4045. SHRI M.M.PALLAM RAJU: Will the PRIME MINISTER be pleased to state:

(a) the latest initiatives taken by Government for exporting consumer electronic goods;

(b) the target set by Government for 1989-90 and 1990-91 for export of consumer electronic goods; and

(c) the anticipated export of consumer electronic goods for the next five years?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) The following incentives are available for export of electronic items including consumer electronic items:

- Cash Compensatory support @ 12 % of FOB price.
- Replenishment licence @ 20 %.
- Import of populated PCBs to the extent of 2 % of REP licence is permitted against export of electronic items.
- All industry duty drawback rates have been fixed for a number of items.
- Industry duty drawback rates in case of CKD/SKD exports have been permitted.